

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No.F.40(1)–HCT/Judl/Roster/2024/3260

14<sup>th</sup> March, 2024

**N O T I F I C A T I O N**

It is hereby notified that Hon'ble Mr. Justice S. Datta Purkayastha will not be available for judicial work on **15.03.2024 (Friday)**.

Accordingly, Single Bench-IV will not sit on **15.03.2024 (Friday)**.

However, a person desirous of obtaining any urgent order in respect of any matter scheduled to be taken up by Single Bench-IV as per roster may mention the same before Hon'ble the Chief Justice.

By order,

**(Mou Banerjee)**  
Registrar (Judicial)

No.F.40(1)–HCT/Judl/Roster/2024/3261-88

14<sup>th</sup> March, 2024

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. D. Purkayastha, Judge, High Court of Tripura, Agartala;
05. The Secretary to Hon'ble Mr. Justice B. Palit, Judge, High Court of Tripura, Agartala;
06. The Private Secretary-II attached with the Registrar General, High Court of Tripura, Agartala;
07. The Advocate General, Tripura, Agartala;

08. The Chairman, Bar Council of Tripura, Agartala;
09. The Govt. Advocate, High Court of Tripura, Agartala;
10. The Secretary, High Court Bar Association, Agartala;
11. The Secretary, Tripura Bar Association, Agartala;
12. The Dy. Solicitor General of India, Govt. of India, Agartala;
13. The Public Prosecutor, High Court of Tripura, Agartala;
14. The Registrar (Vigilance), High Court of Tripura, Agartala;
15. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
16. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
17. The Joint Registrar, High Court of Tripura, Agartala;
18. All the Deputy Registrars, High Court of Tripura, Agartala;
19. The Chief Librarian, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst/The Programmer(s), High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.

**Registrar (Judicial)**